GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF JUSTICE

LOK SABHA UNSTARRED QUESTION NO. 1041 TO BE ANSWERED ON FRIDAY, THE 22nd JULY, 2022

Samta Nyay Kendras

1041. DR. PRITAM GOPINATHRAO MUNDE: SHRI GIRISH BHALCHANDRA BAPAT: SHRI RAHUL RAMESH SHEWALE: SHRI CHANDRA SEKHAR SAHU:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the aims and objectives for setting up of Samta Nyay Kendras in the country;
- (b) the number of Samta Nyay Kendras functioning presently in the country, State/UTwise including Odisha and Maharashtra;
- (c) the number of people benefited through the Samta Nyay Kendras till date in the country, State/UT-wise including Odisha and Maharashtra;
- (d) whether the Government proposes to open more Nyay Kendras for helping the marginalized communities in the country; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF LAW & JUSTICE (SHRI KIREN RIJIJU)

(a) to (c) Under the National Legal Services Authority (Legal Services Clinics) Regulations, 2011, the District Legal Services Authority (DLSA), UT Chandigarh in association with Chandigarh State Aids Control Society and Association of Professional Social Workers & Development Practitioners (APSWDP), has opened a Legal Services Clinic, exclusively to provide legal services to transgender community, which is named as 'Samta Nyay Kendra'.

The objective of this Kendra is to provide counselling and help the transgenders in redressal of their legal grievances. For this purpose, Panel Lawyers and Para Legal Volunteers are deputed on need-based assignments by the DLSA. The effort is to provide legal services through the Para Legal Volunteers from within members of the transgender community in an inclusive atmosphere. The said Kendra is also spreading legal awareness regarding various rights and entitlements of the transgender persons. Apart from Chandigarh, five such exclusive Legal Services Clinics have also been set up at locations having predominant transgender community in five districts of Tamil Nadu namely Namakkal, Tiruvallur, Tirunelveli, Madurai and Thanjavur. The details of transgenders benefitted by services of these clinics during June 2021 to June 2022 are as under.

S.No.	State/UT	District	Number of Beneficiaries
1	Chandigarh	Chandigarh	265
2	Tamil Nadu	Namakkal	174
3		Tiruvallur	522
4		Tirunelveli	243
5		Madurai	143
6		Thanjavur	198
		Total	1,545

(d) and (e) Presently, there is no plan to open such exclusive legal services clinics at other places.